

*Title: Observation regarding business of the House.*

1212. *Hours*

MR. SPEAKER: As the hon. Members are aware, two Discussions under Rule 193 are listed in today's List of Business, namely, 'Saffronisation of Education' and 'Disinvestments of public sector undertakings'.

The Discussion on Disinvestments of public sector undertakings is scheduled to be taken up at 4.00 pm. It has been brought to my notice that a similar Discussion is also listed in the Rajya Sabha today, which is to be replied by Shri Arun Shourie, the hon. Minister of State of the Department of Disinvestment.

The Minister of Parliamentary Affairs has desired that the Discussion on Disinvestments of public sector undertakings may not be taken up today.

SHRI SOMNATH CHATTERJEE (BOLPUR): It should have been 'requested' and not 'desired' by the Minister of Parliamentary Affairs.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN): I am requesting with folded hands.

MR. SPEAKER: Okay.

As it may not be possible for the concerned Minister Shri Arun Shourie to be present in both the Houses at the same time, I therefore, propose that the Discussion on Saffronisation of Education may be taken up at 4.00 pm today. The date and time of Discussion on Disinvestments of public sector undertakings may be decided in the meeting of the Business Advisory Committee to be held today.

I hope the House agree.

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